

[Shri A. G. Kulkarni] the proxies by LIC officers. When the LIC officials wanted, the proxies were not made available for being shown to the LIC officials. Now, Mr. Jajoo who went to the High Court was asked to examine, it was found out that only 8000 proxies were there and out of that 22 per cent of proxies had forged signatures and in case of 6 per cent of the proxies, the persons who were supposed to have signed had expired and gone above but their proxies were also there. This is a very serious matter. What is happening in this country? The role of these industrial houses which are over-riding, steamrolling all morals and values of the corporate world—they call corporate democracy—there should be corporate honesty first. Democracy will come later. I request the Minister of State for Finance...

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Mr. Kulkarni, on an important issue, one sentence is enough

SHRI P. UPENDRA (Andhra Pradesh): Sir, the General Body Meeting is going to be held on Monday. The Minister here should take note of it.

SHRI A. G. KULKARNI: Before 16th, the role of LIC in re-examining the proxies must be insisted on and each and every proxy must be examined since Mr. Jajoo has found that about 30 per cent of the proxies out of 8000 were pure fabricated forgery.

#### SPECIAL MENTIONS—contd.

##### Recruitment in Jammu and Kashmir Police Force on the dictates of militants

SHRI JAGMOHAN (Nominated): I wish to bring to the notice of the House the reports that are appearing in the press that militants are virtually recruiting people on behalf of the Government in the police of Kashmir. I would request the hon. Home

Minister to look into this. There are reliable reports that about 12,000 vacancies are being filled on ad hoc basis and that is being done on the dictates of the militants. They just supply the list and blank departmental orders are being given by the officials and only names are filled up by the militants. Already we have suffered quite a lot due to internal subversion and if this further goes deep into the administration, problems will be far more complicated than they are at present. This has to be looked into immediately. That is my submission. Thank you.

##### Deaths due to viral diarrhoea in Muzaffarpur, Bihar

श्री रजनी रंजन साहू (बिहार) : उपसभाध्यक्ष महोदय, मैं सदन का ध्यान इस विशेष उल्लेख के जरिए एक बहुत महत्वपूर्ण विषय की ओर दिलाना चाहता हूँ। आज खासकर बिहार में और उत्तर बिहार में बहुत से ऐसे गाँव हैं जहाँ आंत्रशोथ, जिसे डायरिया भी कहा जाता है, इस बीमारी से लोग पीड़ित हो रहे हैं। हाल ही में पचासों से अधिक इस बीमारी की वजह से हुई हैं। लगभग दर्जनों लोग आज भी ब्लॉक के अस्पताल में और जिले के अस्पताल में पड़े हुए हैं। खासकर मुजफ्फरपुर जिले के मोतीपुर ब्लॉक में बहुत से लोग इस बीमारी की वजह से अस्पताल में पड़े हुये हैं और स्वास्थ्य विभाग की अक्षमता और लापरवाही से लोगों की मृत्यु हो रही है।

उपसभाध्यक्ष महोदय, आज इस भीषण बाढ़ के समय में सबसे बड़ी कठिनाई वहाँ के लोगों को पीने का पानी उपलब्ध कराने की है। दूषित जल की वजह से ही ऐसी बीमारियाँ गाँवों में फैला करती हैं। आज आजादी के 42 सालों के बाद भी अभी तक गाँवों में शुद्ध पेयजल की व्यवस्था नहीं की जा सकी है। प्रत्येक पंचवर्षीय योजना में लोगों के लिए शुद्ध पेयजल उपलब्ध कराने की योजना है पर अभी तक बिहार के सभी गाँवों में शुद्ध